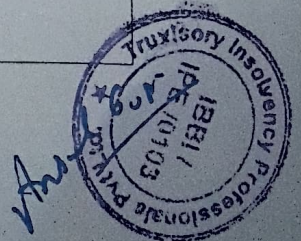


**FORM G**

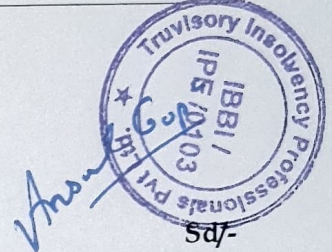
**INVITATION FOR EXPRESSION OF INTEREST FOR M/S SUNBLINK REAL ESTATE PRIVATE LIMITED OPERATING IN BUSINESS OF REAL ESTATE AT MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S Sunblink Real Estate Private Limited PAN: AANCS6624E CIN: U70200MH2009PTC193324
2.	Address of the registered office	Office No.502, Madhava, Plot No. C-4, E Block, Bkc, Bandra (East), Mumbai City, Maharashtra, India, 400051
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	Rabia Mansion, Mariam Lodge and Sea View located at Samandar Point, off Annie Besant Road, Worli
5.	Installed capacity of main products/ services	The Corporate Debtor is not in operation
6.	Quantity and value of main products/ services sold in last financial year	As per the last financials available the turnover for FY 17-18 is NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained from RP through the following email id: <a href="mailto:sunblink.ibt@gmail.com">sunblink.ibt@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: <a href="mailto:sunblink.ibt@gmail.com">sunblink.ibt@gmail.com</a>
10.	Last date for receipt of expression of interest	10 April 2025
11.	Date of issue of provisional list of prospective resolution applicants	15 April 2025
12.	Last date for submission of objections to provisional list	20 April 2025
13.	Date of issue of final list of prospective resolution applicants	25 April 2025



14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30 April 2025
15.	Last date for submission of resolution plans	30 May 2025
16.	Process email id to submit Expression of Interest	<u>sunblink.abc@gmail.com</u>



Sd/-

Anshul Gupta

For and on behalf of M/s Truvisory Insolvency Professionals Pvt. Ltd.

Resolution Professional

Registration No. IBBI/IPE-0103/IPA-2/2022-23/50020

AFA valid upto: 31.12.2025

Registered Address: 1501, Tower No. 4, Spring Grove Towers,  
Lokhandwala Township, Kandivali East, Mumbai-4000101

Email Id: sunblink.abc@gmail.com

Date: 26 March 2025

Place: Mumbai